

क्यों की जायगी। किन्तु सरकार द्वारा कठिने की गई उच्च स्तरीय मजदूरी नीति, मजदूरी के साथ साथ मजदूरी उभरकर क्षमिकरण तथा मजदूरी उभरकर नियमों के कार्य संभालन की प्रतीक्षा करेगी ताकि सभी मजदूरी उभरकर नीतियों के अन्तर्गत साथ मिलकर का सुविकसित किया जा सकें और वह उचित सुझाव भी देगी।

विचारण

(लाख करोड़ में)

राज्य	1976-77	1977-78
आन्ध्र प्रदेश	4.30	4.22
गोवा, वयन एण्ड हीव	0.38	0.15
गुजरात	75.99	83.97
हिमाचल प्रदेश	0.15	0.14
कर्नाटक	0.05	0.04
महाराष्ट्र	12.20	14.55
उड़ीसा	1.54	1.11
पश्चिमी	0.01	0.01
राजस्थान	6.49	8.08
तमिलनाडु	11.31	15.28
पश्चिम बंगाल	0.46	0.27

Capacity of M/s. Pure Drinks

10911. SHRI GOVINDA MUNDA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the licensed and installed capacity of M/s. Pure Drinks group of Industries of their various plants;

(b) what is the production in these plants during last five years;

(c) whether capacities in some of their plants have not been fixed by Government; and

(d) what action Government propose to take for the failure of the firms in not fulfilling their obligation in terms of the relevant Government notification?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (c). M/s. Pure Drinks Pvt. Ltd. (Bombay), M/s. Pure Drinks (New Delhi) Ltd., and M/s. Pure Drinks (Calcutta) Ltd. hold registration certificates issued under the Industries (Development and Regulation) Act where no capacities are mentioned. M/s. Pure Drinks (New Delhi) Ltd. also hold a licence for the manufacture of carbonated beverages, fruit juices for a monthly capacity of 1,60,000 cases, M/s. Southern Bottlers Private Limited, Madras and M/s. Punjab Beverages Ltd, Chandigarh, hold registration certificates issued by the Directorate General of Technical Development with approved capacities of 60.93 and 86.40 million bottles respectively.

(b) A Statement indicating the production of soft drinks in these plants during the last five years is attached.

(d) The Company has been asked to explain their failure to get the productive capacity endorsed on the registration certificates.

Statement

S. No.	Name of the firm	Location	Production of Soft Drinks (in million bottles)				
			1974	1975	1976	1977	1978
1.	M/s. Pure Drinks (New Delhi) Limited.	New Delhi	68.94	108.51	108.71	97.31	68.64
2.	M/s. Pure Drinks Private Limited.	Bombay	75.83	49.80	57.29	30.37	24.28
3.	M/s. Pure Drinks (Calcutta) Limited.	Calcutta	25.04	41.69	35.51	37.11	13.95
4.	M/s. Southern Bottlers Private Limited.	Madras	19.86	12.41	14.22	8.74	3.98
5.	M/s. Punjab Beverages, Ltd.	Chandigarh	45.70	34.69	42.45	29.57	9.63